

(d) No, Sir; there is no such proposal under consideration at present.

#### Movement of Coal by Road

**2596. Shri P. C. Borooah:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether Government have taken a decision on the proposal to subsidize the movement of coal by road; and

(b) if so, the nature of the decision?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) and (b). There is no specific proposal at present to subsidise movement of coal by road. But Government is considering the question of making increased use of road transport for the movement of coal, and, in this context, the economics of such movement is being examined.

#### Children's Books

**2597. Shrimati Laxmi Bai:** Will the Minister of Education be pleased to state:

(a) the total number of children's National Prize Winning books published so far; and

(b) the number of such books in Telugu?

**The Minister of Education (Dr. K. L. Shrimali):** (a) 156.

(b) 13.

#### Mid-Day School for Adult Women

**2598. Shrimati Laxmi Bai:** Will the Minister of Education be pleased to state:

(a) whether there is any scheme to help State Governments financially for opening mid-day schools for adult women to increase percentage of women education; and

(b) if so, the total amount spent so far State-wise?

**The Minister of Education (Dr. K. L. Shrimali):** (a) No, Sir.

(b) Does not arise.

#### Ex-Servicemen

**2599. Shri Hem Raj:** Will the Minister of Defence be pleased to state:

(a) the number of ex-servicemen as on 31st December, 1961, State-wise;

(b) the number of those who are engaged in useful employment; and

(c) whether there are any proposals to give employment to those who are without work of any sort?

**The Minister of State in the Ministry of Defence (Shri K. Raghuramiah):** (a) and (b). The information desired by the Member is not available. However a statement giving (1) the number of ex-servicemen borne on the Live Registers of the Employment Exchanges in each State seeking employment assistance as on 31st December, 1961 and (2) the number of ex-servicemen found employment in each State during the year 1961 is laid on the Table of the House. [See Appendix III, annexure No. 89].

(c) No advanced proposals are under consideration at present. There are however general plans under consideration for rehabilitation and resettlement and for occupational fitness. These plans have not yet reached a stage in our consideration for information asked for to be given. The following facilities and concessions have been allowed to ex-servicemen to enable them to secure employment:—

(1) Preference is given to ex-servicemen in filling up posts in Police, Excise, Watch and Ward and other Departments for which military training and experience is a qualification.

(2) Ex-servicemen are treated as retrenched Central Government servants for the purpose of priority for consideration for recruitment into Government service.